

Declaration of Assets and Liabilities

Year 2025 & 26

I,..... RADHA RANI, wife of DHARMENDRA KUMAR ,

aged.....36.....years, belonging to Bihar Legislative Assembly, Secretariat

service and presently working as OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	10000/-	DHARMENDRA KUMAR	AASHIKA SINGH	ANATYA SINGH	AARAV SINGH
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70000/-SBI	3000/-SBI	-----	-----	-----
(iii)	Bonds, Debentures and Shares in companies	36000/- YEARLY MUTUAL FUND	24000/-SIP YEARLY	-----	-----	-----
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	6538/- YEARLY 28332/- YEARLY 16440/- YEARLY LIC	13254/- YEARLY 6064/- YEARLY 33156/- YEARLY LIC	-----	-----	-----
(v)	Motor Vehicles (details of make, etc.)	Activa 6G	PASSION PRO BIKE	-----	-----	-----
(vi)	Jewellery (give details of weight and value)	100g, GOLD 500g, silver	-----	-----	-----	-----
(vii)	Other assets, such as values of claims / interests	-----	-----	-----	-----	-----

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant, here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-----	-----	-----	-----	-----
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-----	-----	-----	-----	-----
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-----	-----	-----	-----	-----
(v)	Others (such as interest in property)	-----	-----	-----	-----	-----

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Personal loan	5,00000/-
	(ii) Loans from financial institutions	-----	-----
	(iii) Government Dues:	-----	-----
	(a) dues to departments dealing with government accommodation	-----	-----
	(b) dues to departments dealing with supply of water	-----	-----
	(c) dues to departments dealing with supply of electricity	-----	-----

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	(d) dues to departments dealing with telephones	-----	-----
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	-----
	(f) Other dues, if any	-----	-----
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2025-26 CFAPR6610C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-----	-----
	(iii) Sales Tax [Only in case of proprietary business]	-----	-----
	(iv) Property Tax	-----	-----

C. Personal Detail

GPF/CPF/PRAN No. :-

110165368505

Gender :-

F (M/F)

Date of Birth :-

0 2 0 1 1 9 8 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

OFFICE ATTENDANT

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA, BIHAR

**I hereby declare
knowledge and belief.**

that the above details are true to the best of my

Signature Radha Rani

Name of Employee:- RADHA RANI

Place: Patna

Designation: OFFICE ATTENDANT

Date: 09-02-2026

Department: Bihar Legislative Assembly,
Secretariat.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.